

- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 11307/17/24]

(iii) A copy each (in English and Hindi) of the following papers, under sub-section (3) of Section 30 and under sub-section (4) of Section 31 of the Rajiv Gandhi National Aviation University Act, 2013: -

- (a) Annual Report and Accounts of the Rajiv Gandhi National Aviation University, Amethi, Uttar Pradesh, for the year 2022-23, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 11309/17/24]

Notifications of the Ministry of Finance

वित्त मंत्रालय में राज्य मंत्री (श्री पंकज चौधरी): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

- (i) A copy (in English and Hindi) of the Ministry of Finance (Department of Revenue) Notification G.S.R. 39(E), dated the 15th January, 2024, amending the Second Schedule to Customs Tariff Act, 1975, issued under sub-section (1) of Section 8 of the said Act, along with Explanatory Memorandum.

[Placed in Library. See No. L.T. 11165/17/24]

- (ii) A copy (in English and Hindi) of the Ministry of Finance (Department of Revenue) Notification G.S.R. 40(E), dated the 15th January, 2024, amending Principal Notifications bearing Nos. G.S.R. 733(E). and G.S.R. 734(E)., both dated the 13th October, 2021, under Section 159 of the Customs Act, 1962, along with Explanatory Memoranda.

[Placed in Library. See No. L.T. 11421/17/24]

Report and Accounts (2022-23) of SPM-NIWAS and related papers

THE MINISTER OF STATE IN THE MINISTRY OF JAL SHAKTI (SHRI RAJEEV CHANDRASEKHAR): Sir, I lay on the Table a copy each (in English and Hindi) of the

following papers: —

- (a) Annual Report and Accounts of the Dr.Syama Prasad Mookerjee National Institute of Water and Sanitation (SPM-NIWAS), for the year 2022-23, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 11422/17/24]

Report and Accounts (2022-23) of BPRL, Mumbai and related papers

पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्य मंत्री (श्री रामेश्वर तेली): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ :-

A copy each (in English and Hindi) of the following papers under sub-section (1) (b) of Section 394 of the Companies Act, 2013:—

- (a) Annual Report and Accounts of the Bharat Petro Resources Limited (BPRL), Mumbai, Maharashtra, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 11317/17/24]

Report and Accounts (2022-23) of RSC, New Delhi and related papers

आवासन और शहरी कार्य मंत्रालय में राज्य मंत्री (श्री कौशल किशोर): महोदय, मैं निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेज़ी तथा हिन्दी में) सभा पटल पर रखता हूँ :-

- (a) Annual Report and Accounts of the Rajghat Samadhi Committee (RSC), New Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Committee.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 11319/17/24]